

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29535/2024	LALIT HANTAL VS STATE OF ODISHA	BASUDEV PUJARI VS	KALIMELA /71 /2024 () //	AOD20220004505C202400059
2	D-BLAPL/29538/2024	RASMITA PATRA @ RASHMITA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /233 /2024 () //	
3	D-BLAPL/29549/2024	G.MADHAV RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400128
4	D-BLAPL/29550/2024	JITENDRA TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 () //	
5	D-BLAPL/29553/2024	SUJIT KADRAKA @ AJAYA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /90 /2024 () //	
6	D-BLAPL/29554/2024	SUDHAKAR NATH VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /34 /2023 () //	
7	D-BLAPL/29556/2024	LALIT BERIHA VS STATE OF ODISHA	S.S.RAY (2) VS	//0 () //	
8	D-BLAPL/29557/2024	SANGRAM KESHARI ROUTARAY VS STATE OF ODISHA	SUVALAXMI DEVI VS	KANAS /211 /2024 () //	
9	D-BLAPL/29558/2024	CHATUR BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /250 /2024 () //	
10	D-BLAPL/29560/2024	GOPINATHA GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /90 /2024 () //	
11	D-BLAPL/29563/2024	PRAVAT KUMAR MALLIK @ MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /456 /2024 () //	

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12	D-BLAPL/29564/2024	MITU @ MAHENDRA SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /310 /2024 () //	
13	D-BLAPL/29566/2024	BIKRAM MALLIK @ MALLICK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /5 /2011 () //	
14	D-BLAPL/29567/2024	BIKRAM MALLIK @ MALLICK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /4 /2011 () //	
15	D-BLAPL/29574/2024	JAGAN @ JAGA JIBAN MALIK VS STATE OF ODISHA	RUDRA NARAYAN MOHANTY VS	JENAPUR /282 /2024 () //	
16	D-BLAPL/29583/2024	ANTARYAMI KABAT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BERHAMPUR /69 /2020 () //	AOR20220003422C202400065
17	D-BLAPL/29588/2024	SUDHIR PATEL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	EOW,BHUBANESWAR /28 /2023 () //	
18	D-BLAPL/29589/2024	VASU J. @ JANARDAN VASU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	S.P.(CID-CRL),CUTTACK /11 /2024 () //	
19	D-BLAPL/29594/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MATHILI /150 /2024 () //	
20	D-BLAPL/29595/2024	GANESH MANDAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LAXMISAGAR P.S. /439 /2024 () //	
21	D-BLAPL/29596/2024	PRASANTA BARIK @ TIKI VS STATE OF ODISHA	HARIPAD MOHANTY VS	MALGODOWN /38 /2024 () //	
22	D-BLAPL/29598/2024	BADSAHA @ ARBAZ KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /144 /2023 () //	
23	D-BLAPL/29599/2024	SAGAR BHOI	PRADEEP KUMAR KUNDU	NIALI /36 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29605/2024	ARUNDHATI MALLICK	AKASH BHUYAN	SEMILLIGUDA /27 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29618/2024	KAILASH CHANDRA MOHANTY	JAGABANDHU SAHU	CYBER CRIME AND ECONOMIC OFFENCES /30 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29619/2024	OMM PRAKASH SWAIN @HAPPY	BIJAY KUMAR BEHERA	BEGUNIA P.S. /264 /2024	AOR20220001736C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29621/2024	CHANDAN JHANKAR	PREETAM MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29623/2024	SANTOS SAHU @ BEDA @ SANTOSH KUMAR SAHU	PANCHANAN PANIGRAHI	MAHULPALI /141 /2024	AOD20240000001C202400295
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29624/2024	KAMESHWAR PRASAD CHOUDHURY	BISWAJIT RANJAN TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29625/2024	OMPRAKASH SAHU	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29631/2024	TANAMAYA BEHERA	ASIT KUMAR JENA	NABARANGAPUR TOWN /123 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29633/2024	NEPAL PANDEY	SUSHANTA KUMAR PRADHAN	AMBABHONA /115 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29634/2024	BISHNUPRIYA JAGADEVRAY	SARBESWAR BEHERA	BANAPUR P.S. /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29638/2024	PRIYANKA DIGAL	BIPLAB KUMAR DASH	G.UDAYAGIRI /103 /2024	
		VS	VS	()	

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35	D-BLAPL/29640/2024	STATE OF ODISHA KARAN VERMA VS	CHANDAN SAMANTARAY VS	// TUSRA /69 /2022 ()	
36	D-BLAPL/29641/2024	STATE OF ODISHA SIMANCHAL SETHI VS	CHANDAN SAMANTARAY VS	// HINJILI /331 /2024 ()	
37	D-BLAPL/29644/2024	STATE OF ODISHA CHANDAN PADHI VS	ABINASH SWAIN VS	// MANCHESWAR P.S. /61 /2022 ()	
38	D-BLAPL/29645/2024	STATE OF ODISHA KUNA MALLICK VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /147 /2024 ()	
39	D-BLAPL/29647/2024	STATE OF ODISHA BIJAYA KANHAR VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /147 /2024 ()	
40	D-BLAPL/29649/2024	STATE OF ODISHA BHARAT DALEI VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /147 /2024 ()	
41	D-BLAPL/29652/2024	STATE OF ODISHA MANTU DIGAL VS	AMIT BISWAL VS	// RAYAGADA G.R.P. /48 /2024 ()	
42	D-BLAPL/29659/2024	STATE OF ODISHA MANAS DIGAL VS	DEBASHIS ROUSTRAY VS	// //0 ()	
43	D-BLAPL/29665/2024	STATE OF ODISHA SIKANDAR JAL VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /169 /2024 ()	
44	D-BLAPL/29666/2024	STATE OF ODISHA BUDHEI DIGAL VS	AMITAV TRIPATHY VS	// BALLIGUDA /143 /2024 ()	
45	D-BLAPL/29668/2024	STATE OF ODISHA SUBRAT SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// BANTALA /215 /2020 () //	

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46	D-BLAPL/29669/2024	CHANDIA @ CHANDESWAR BARAD VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /216 /2024 () //	
47	D-BLAPL/29676/2024	BILASH CHHETRI @ VILASH CHETRI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BANDOMUNDA GRPS /5 /2024 () //	AOD20220003518C202400008
48	D-BLAPL/29682/2024	SUBHA MUNI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /467 /2024 () //	
49	D-BLAPL/29684/2024	BINOD SAHU VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	SASON /95 /2024 () //	
50	D-BLAPL/29685/2024	AJU @ SK.AZHARUDDIN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BALIANTA P.S. /365 /2024 () //	
51	D-BLAPL/29686/2024	MOHAMMAD FARID VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
52	D-BLAPL/29689/2024	DILLIP BISWAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /295 /2024 () //	
53	D-BLAPL/29690/2024	MOHADIN KHAN VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
54	D-BLAPL/29692/2024	SK. MAJID @ MANDA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
55	D-BLAPL/29694/2024	AKASH CHAND @ GUDU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /726 /2024 () //	
56	D-BLAPL/29701/2024	MANTHAN THAKUR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /509 /2024 () //	
57	D-BLAPL/29704/2024	RAJU KUMAR	DIBYAJYOTI SAHOO	//0	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-BLAPL/29706/2024	RAMA @ RAMACHANDRA DARUA	DEBA KUMAR RATH	BARI /12 /2024	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMAPL/41961/2024	STATE BANK OF INDIA, RAYAGADA	ADV.	//	
		VS	VS	0	
		M/S. WIKI TRADING COMPANY, RAYAGADA		//	
60	D-CMAPL/41962/2024	STATE BANK OF INDIA, RAYAGADA	ADV.	//	
		VS	VS	0	
		NAMITA DAS		//	
61	D-CMAPL/42017/2024	MANOJ KUMAR SAHU	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-CMP/41901/2024	PARSHURAM DAS	VIVEKANAND JENA	//	
		VS	VS	0	
		PURNA CHANDRA DAS		//	
63	D-CMP/41912/2024	SUBASH CHANDRA DAS	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		SURENDRA DAS		//	
64	D-CMP/42034/2024	KANHU CHARAN SRICHANDAN	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		KAILASINI RAUTRAY		//	
65	D-CMP/42066/2024	PARBATIMANI PRADHAN	PRATAP KESHORI DEY	//	
		VS	VS	0	
		KRUPASINDHU PRADHAN		//	
66	D-CMP/42081/2024	SUKADEV@BALARAM CHULI	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		UTTAM CHARAN MOHARANA		//	
67	D-CMP/42084/2024	MAHENDRA PATRA	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		PRADEEPTA PATRA		//	
68	D-CMP/42088/2024	HIMADRINATH PANDA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	

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69	D-CMP/42095/2024	TANAYA PRAHARAJ ROHAN DAS VS BMC,KHURDA	AMIT PRASAD BOSE VS	// // 0 //	
70	D-CMP/42097/2024	BIBHAS KUMAR BHAGAT VS PURNIMA BHAGAT	ALOK KUMAR MOHAPATRA VS	// 0 //	
71	D-CMP/42109/2024	CHARULATA BEURA VS RANJANA PRADHAN	DARPAHARI DHAL VS	// 0 //	
72	D-CMP/42110/2024	JAMINI DEVI JAIN @ JAMUNA BAI JAIN VS OMPATI DEVI KAMANI	NIRANJAN SINGH (1) VS	// 0 //	
73	D-CONTC/41906/2024	TRINATH GOUDA VS SALINI PANDIT, COMM-CUM-SECY, SME DEPT.	ADV. VS	// 0 //	
74	D-CONTC/41908/2024	HIMANSU SEKHAR SAHU VS VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT.	ADV. VS	// 0 //	
75	D-CONTC/41909/2024	PUSPA TRIPATHY @ PUSPARANI MISHRA VS SUSANT DAS, DIRECTOR SECONDARY EDUCATION.	ADV. VS	// 0 //	
76	D-CONTC/41910/2024	ADWAITA KUMAR BISWAL VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
77	D-CONTC/41915/2024	CHITTARANJAN PAHI VS ASISH THACKRE, COLLECTOR, KEONJHAR	BISWAJIT NAYAK VS	// 0 //	
78	D-CONTC/41927/2024	MAMATA MANJARI ROUSTRAY VS ASWATHY S., IAS	ADV. VS	// 0 //	
79	D-CONTC/41928/2024	S.K.BULBUL ROUT VS ASWATHY S., IAS	ADV. VS	// 0 //	

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80	D-CONTC/41936/2024	KHULANA BEHERA VS ARJUN PRADHAN, TAHASILDAR, BHAPUR	ADV. VS	// ()	
81	D-CONTC/41987/2024	DILIP KUMAR PARIDA VS BALWANT SINGH, MD, OMC, BBSR	ADV. VS	// ()	
82	D-CONTC/41999/2024	RANJAN MOHANTY VS RANJIT DAS, ORS	BIKRAM SENAPATI VS	// ()	
83	D-CONTC/42031/2024	DEBADATTA DAS VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY PANCHAYATRAJ	JYOTSNA RANI RATH VS	// ()	
84	D-CONTC/42053/2024	KIRANBALA JENA VS BIJAN KUMAR BEHERA, CHIEF ENGINEER, N.H., ODISHA	ADV. VS	// ()	
85	D-CONTC/42056/2024	PRATAP KUMAR RATH VS ARAVIND AGRAWAL, IAS	SAIBRATA RATH VS	// ()	
86	D-CONTC/42061/2024	INDRAMANI PRADHAN VS CHITTA RANJAN ROUT, DIVISIONAL ASSISTANT LABOUR COMMISSIONER,NAYAGARH	ADV VS	// ()	AOD20220003315C202400023
87	D-CONTC/42074/2024	KANHU CHARAN JENA VS BANASHREE MALLICK, SECRETARY, UNITED PURI NIMAPARA CENTRAL CO-OPERATIVE BANK LTD	ADV. VS	// ()	
88	D-CONTC/42094/2024	PRAFULLA NAYAK VS CHITTA RANJAN ROUT, DIVISIONAL ASSISTANT LABOUR COMMISSIONER,NAYAGARH	ADV VS	// ()	AOD20220003315C202400024
89	D-CONTC/42096/2024	BASANTI PRADHAN VS CHITTA RANJAN ROUT,DIVISIONAL ASSISTANT LABOUR COMMISSIONER,NAYAGARH	ADV VS	// ()	AOD20220003315C202400022
90	D-CONTC/42099/2024	MADHUSMITA NAYAK VS SHALINI PANDIT,SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20220003080C202400026
91	D-CONTC/42101/2024	BIPINI BIHARI NAYAK	AUROBINDA SAHOO	//	AOD20220003080C202400027

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		VS	VS	()	
92	D-CRLA/29547/2024	SHALINI PANDIT, SECRETARY SCHOOL AND MASS EDUCATION DEPTT. NARA @ NARAYAN SETH	DEEPALI MAHAPATRA	// //0	
		VS	VS	()	
93	D-CRLA/29607/2024	STATE OF ODISHA MANGULI CHARAN MALLICK	BISWARANJAN DALAI	// BALIPATNA /289 /2021	
		VS	VS	()	
94	D-CRLA/29613/2024	STATE OF ODISHA JNYANA RANJAN NAYAK	BHABANI SHANKAR DASPARIDA	// NAYAGARH /126 /2023	
		VS	VS	()	
95	D-CRLA/29650/2024	STATE OF ODISHA KESHABA @TUNU MIRDHA	PRASANTA KUMAR ROUTRAY	// barpalli /352 /2022	AOD20240000391C202400091
		VS	VS	()	
96	D-CRLA/29653/2024	STATE OF ODISHA K.ANITA PRUSTY	JYOTIRMAYA SAHOO	// GOSANINUAGAM /212 /2023	
		VS	VS	()	
97	D-CRLA/29655/2024	STATE OF ODISHA SANTOSH @ SATYANARAYANA MAJHI	TUKUNA KUMAR MISHRA	// JEYPORE MAHILA /59 /2014	
		VS	VS	()	
98	D-CRLMA/29691/2024	STATE OF ODISHA SOUMYA RANJAN BEHERA	PRAVASH CHANDRA JENA	// JATNI P.S. /124 /2023	
		VS	VS	()	
99	D-CRLMC/29536/2024 CRLMC/3756/2024	STATE OF ODISHA DEEPAK KUMAR SWAIN	SATYA SMRUTI MOHANTY	// AGALPUR /94 /2024	
		VS	VS	()	
100	D-CRLMC/29539/2024	STATE OF ODISHA SHYAM MALLIK@SHYAM SUNDAR MALLIK	ARJUNA CHARANA BEHERA	J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) ICC/0000004/2024	
		VS	VS	()	
101	D-CRLMC/29540/2024	STATE OF ODISHA SANIA MALIK	SAROJ RANJAN SUBUDHI	// BARI RAMACHANDRAPUR /154 /2019	
		VS	VS	()	
102	D-CRLMC/29548/2024	STATE OF ODISHA BIJAY KUMAR GIRI	BHABANI SHANKAR DASPARIDA	// KHALLIKOTE /652 /2024	
		VS	VS	()	
				BALIAPAL /86 /2024	
				()	

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103	D-CRLMC/29552/2024	STATE OF ODISHA DEBASISH SENAPATI @ BABUNA VS	ARIJEET MISHRA VS	// THAKURMUNDA /94 /2023 ()	
104	D-CRLMC/29575/2024	STATE OF ODISHA JITENDRA KUMAR JENA VS	PUNIL KUMAR SWAIN VS	// ITAMATI /30 /2021 ()	
105	D-CRLMC/29581/2024	STATE OF ODISHA ASHIS KUMAR NAYAK VS	DEBASIS NAYAK VS	// SALIPUR /62 /2023 ()	
106	D-CRLMC/29585/2024	SUBHASHREE PRADHAN MURALIDHAR AGARWAL VS	PRANAYA KUMAR DASH VS	// CUTTACK VIGILANCE /25 /2010 ()	
107	D-CRLMC/29587/2024	STATE OF ODISHA(VIG.) ABDUL RAZAK MOOSA VS	BITAS KUMAR SWAIN VS	// //0 ()	
108	D-CRLMC/29592/2024	STATE OF ODISHA MANOJ PATTNAIK VS	JULIYAS PRASAD BEHERA VS	// barpalli /7 /2010 ()	
109	D-CRLMC/29606/2024	STATE OF ODISHA MANOJ KUMAR DASH@MANOJ KUMAR DAS VS	DURGA PRASAD DHAL VS	// //0 ()	
110	D-CRLMC/29608/2024	STATE OF ODISHA PRASANTA KUMAR JENA @PARSU JENA VS	ASISH KUMAR RAY VS	// BARI RAMACHANDRAPUR /38 /2007 ()	
111	D-CRLMC/29627/2024	STATE OF ODISHA ARUNA KUMAR SETHI @ ARUNA SETHI VS	GAUTAM TRIPATHY VS	// TIRTOL /370 /2017 ()	
112	D-CRLMC/29629/2024	STATE OF ODISHA REBATI SETHY VS	PANCHANAN PANIGRAHI VS	// KALINGA NAGAR /140 /2007 ()	AOD2024000001C202400297
113	D-CRLMC/29635/2024	STATE OF ODISHA RAMAKANTA SAMANTARAY VS	SUDARSAN BEHERA VS	// RANPUR /81 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/29656/2024	MITU SAHOO@MOHAN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	MALGODOWN /84 /2015 () //	
115	D-CRLMC/29672/2024	MINAKETAN PRADHAN VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	BARANGA /106 /2022 () //	
116	D-CRLMC/29680/2024	SUSHIL BAG VS STATE OF ODISHA	KIRTAN DANG VS	MURIBAHAL /222 /2019 () //	
117	D-CRLMC/29687/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /483 /2018 () //	
118	D-CRLMC/29696/2024	SUSANTA MALLICK@PAPUNI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /50 /2023 () //	
119	D-CRLMC/29702/2024	SURESH KUMAR SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	CHANDRABHAGA MARINE /20 /2023 () //	
120	D-CRLMC/29709/2024	M/S SAI CONSTRUCTION, SAMBALPUR VS M/S PRUSTY ENTERPRISES, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	/ /0 () //	
121	D-CRLMC/29712/2024	M/S SAI CONSTRUCTION, SAMBALPUR VS M/S PRUSTY ENTERPRISES, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	/ /0 () //	
122	D-CRLMC/29715/2024	FR ROSHAN PRADEEP XESS VS STATE OF ODISHA	ABHAS MOHANTY VS	KUTRA /2 /2024 () //	
123	D-CRLMC/29716/2024	DINESH MALLICK VS STATE OF ODISHA	RAJANIKANTA DASH VS	BARANGA /310 /2023 () //	
124	D-CRLMC/29717/2024	ASUTOSH SAHU VS STATE OF ODISHA	DEBA KUMAR RATH VS	ATHGARH /112 /2023 () //	
125	D-CRLMC/29718/2024	DR. JAYAPRAKASH PANY	DURGA PRASANNA MISHRA	TANGI (KHURDA) /578 /2023	

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## FILING REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLMP/29537/2024	STATE OF ODISHA CHANDRESH RATHOD	NEELAKANTHA PANDA	// /0	
		VS	VS	()	
127	D-CRLMP/29544/2024	PAYAL CHOUHAN @ RATHOD BIDYAPATI PATRA	SUBHASISH SATAPATHY	// /0	
		VS	VS	()	
128	D-CRLMP/29559/2024	STATE OF ODISHA BIPIN NAIK	AJIT KUMAR MOHANTY	// /0	
		VS	VS	()	
129	D-CRLMP/29577/2024	STATE OF ODISHA JANKI ADHIKARY	KANANBALA ROY CHOUDHURY	// /0	
		VS	VS	()	
130	D-CRLMP/29584/2024	STATE OF ODISHA SANGITA DAS	KALI PRASAD MOHANTY	// /0	
		VS	VS	()	
131	D-CRLMP/29615/2024	STATE OF ODISHA RANJITA BEHERA	PRAFULLA KUMAR BISWAL	// AUL /361 /2024	
		VS	VS	()	
132	D-CRLMP/29643/2024	STATE OF ODISHA MAHESWAR SWAIN	MANOJ KUMAR MOHANTY	// /0	
		VS	VS	()	
133	D-CRLMP/29648/2024	STATE OF ODISHA DEBASEES MISHRA	BICHITRA BHUSAN MOHANTY	// /0	
		VS	VS	()	
134	D-CRLMP/29660/2024	MONIKA ACHARYA RABISANKAR SIKDAR	BHOLANATH SAHA	// /0	
		VS	VS	()	
135	D-CRLMP/29662/2024	STATE OF ODISHA SUBASH CHANDRA SAHOO	RAGHUNATH DASMOHAPATRA	// SARANAKUL /181 /2024	
		VS	VS	()	
136	D-CRLMP/29693/2024	STATE OF ODISHA BISHNU AGARWAL	SANTOSH KUMAR NANDA	// /0	
		VS	VS	()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
137	D-CRLMP/29698/2024	PUNAM AGRAWAL SWARNALATA MISHRA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// /0 ()	
138	D-CRLMP/29707/2024	BRAJAKISHORE DASH VS STATE OF ODISHA	AMITAV MOHANTY VS	// ()	CHANDRASEKHARPUR /346 /2021
139	D-CRLMP/29708/2024	BRAJAKISHORE DASH VS STATE OF ODISHA	AMITAV MOHANTY VS	// ()	CHANDRASEKHARPUR /102 /2020
140	D-CRLMP/29714/2024	AMIT KUMAR ROUT VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// ()	CANTONMENT ROAD /73 /2024
141	D-CRLREV/29561/2024	R.VENKAT RAMANAN @ R.VENKET RAMANAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// ()	CHAMAKHANDI /75 /2012
142	D-CRLREV/29570/2024	KALIA MUNA @ DURGA KUMAR LAYAK VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// ()	BERHAMPUR TOWN /143 /2007
143	D-CRLREV/29609/2024	SATYAKAM DAS VS SUNITA SAHOO	UMA CHARAN MISHRA VS	// /0 ()	
144	D-CRLREV/29673/2024	NARMADA SAHOO @ HENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// /0 ()	
145	D-CRLREV/29695/2024	P.GOPAL KRISHNA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// ()	GOSANINUAGAM /6 /2016
146	D-CRLREV/29705/2024	RAJESH KUMAR BHATTA VS APARTI MALLICK	TAPESH ROY VS	// /0 ()	
147	D-CRLREV/29711/2024	SANDAKA LAXMIKANTA@LAXMIKANTAMMA VS STATE OF ODISHA	ASHOK DAS VS	// ()	PARLAKHEMUNDI /387 /2023

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148	D-CRLREV/29713/2024	KALIA NAHAK VS STATE OF ODISHA	ABHIJIT DAS VS	CHATRAPUR /110 /2017 () //	
149	D-CRP/42063/2024	SEIKH ABDULLAH VS SK.RAFIQUDDIN	ABINASH ROUTRAY VS	// () //	
150	D-CRP/42068/2024	GOURANGA CHARAN SAMANTARAI VS SURA PRATAP ROUTRAY	ABINASH ROUTRAY VS	// () //	
151	D-FAO/42049/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS LINA CHOUDHURY	PRAKASH KUMAR MOHANTY VS	// () //	
152	D-MACA/41957/2024	CHOLAMANDALAM M.S GENERAL INSURANCE CO. LTD., BBSR VS SAMIRAN BIBI	SUDHANSU KUMAR SUBUDHI VS	// () //	
153	D-MACA/42025/2024	SANJUKTA BARIK@SANJULATA BARIK VS D.M., UNITED INDIA INSURANCE CO.LTD., BBSR	S.SUDHANSU KUMSR SUBUDHI VS	// () //	
154	D-MACA/42040/2024	M/S.NATIONAL INSURANCE CO. LTD., CUTTACK VS LAXMI RAM	PRAKASH KUMAR MOHANTY VS	// () //	
155	D-MACA/42103/2024	D.M, M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS KALIM SEKH	DEEPA KUMAR SARANGI VS	// () //	
156	D-MATA/41988/2024	DINABANDHU PRAHARAJ VS TAPASWINI PRAHARAJ	BIJAYA KUMAR PARIDA 2 VS	// () //	AOD20220001998C202400018
157	D-MATA/42007/2024	ASHIS MOHAPATRA VS MADHUMITA BEHERA	ANURAG PATI VS	// () //	
158	D-RPFAM/41968/2024	HARISHCHANDRA SETHY VS GOURANGA SETHY	SAKTI MOHAN BEHERA VS	// () //	
159	D-RPFAM/42002/2024	PAVADA KOMALI@G.KOMALI	BISWARANJAN DALAI	//	

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		VS	VS	0	
160	D-RPFAM/42079/2024	PAVADA VENKATA SURI APPA RAO		//	
		SISHIRA KANT MOHARANA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
161	D-RPFAM/42091/2024	RASHIMITA KUMARI MAHARANA		//	
		SUBHAKANTA SAHOO	DEBASIS PANIGRAHI	//	
		VS	VS	0	
162	D-RPFAM/42115/2024	PURNAMASI SAHOO		//	
		MINAKHI PADHI	SAMINA SHAHIN	//	
		VS	VS	0	
163	D-RSA/41914/2024	SUSIL PADHI		//	
		ANAND KUMAR SHARMA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
164	D-RSA/42112/2024	SUBASH KUMAR AGRAWAL		//	
		NARAYAN CHANDRA MANDAL	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
165	D-RSA/42116/2024	SITAKANTHA PAHADI		//	
		SAYED JAMIL AKHTAR	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
166	D-TRP(C)/42114/2024	SAYED FARKAN ALLI		//	
		JYOTIRMAYEE BHOI	ALOK KUMAR MOHANTY	//	
		VS	VS	0	
167	D-TRPCRL/29590/2024	RAJESH KUMAR SAHOO		//	
		PRAFULLA KUMAR SAHOO @ SAHU	KAPILA CHARAN NAYAK	//0	
		VS	VS	0	
168	D-WA/41891/2024	PUSPALA SAHU		//	
		STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000200C202400097
		VS	VS	0	
169	D-WA/41892/2024	SARATA KUMAR PARIDA		//	
		STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000194C202400120
		VS	VS	0	
170	D-WA/41893/2024	JAYANTI SAHOO		//	
		STATE OF ODISHA	MALAY KETAN BALABANTARAY, A.G.A.	//	LOD20240000200C202400098
		VS	VS	0	

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171	D-WA/41894/2024	MANORANJAN KAR STATE OF ODISHA VS SIDHARTHA SANKAR SAHOO	SANGRAM KESHARI JENA, A.G.A. VS	// // ()	LOD20240000194C202400121
172	D-WA/41895/2024	STATE OF ODISHA VS KRISHNA CHANDRA PARIDA	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202400169
173	D-WA/41896/2024	STATE OF ODISHA VS PARBATI DASH	SANGRAM JENA,A.G.A VS	// // ()	LOD20240000172C202400170
174	D-WA/41940/2024	STATE OF ODISHA VS RAMESH CHANDRA GOUDA	SANGRAM JENA, A.G.A. VS	// // ()	LOD20240000172C202400171
175	D-WA/41941/2024	STATE OF ODISHA VS SATYABRATA MISHRA	SANGRAM JENA, A.G.A. VS	// // ()	LOD20240000200C202400099
176	D-WA/41948/2024	OUAT, BBSR VS DR. SUSANTA KUMAR DAS	SASWAT KUMAR DAS VS	// // ()	
177	D-WA/41967/2024	STATE OF ODISHA VS SURENDRA KUMAR BISWAL	AMIYA KUMAR MISHRA, A.G.A. VS	// // ()	LOD20240000172C202400172
178	D-WA/41972/2024	STATE OF ODISHA VS NARAYAN CHANDRA MAHALIK	AMIYA KUMAR MISHRA,A.G.A VS	// // ()	LOD20240000194C202400122
179	D-WA/41973/2024	STATE OF ODISHA VS PRAFULLA KUMAR PRADHAN	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000200C202400100
180	D-WA/41980/2024	MAMATA MALIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// // ()	
181	D-WA/41983/2024	BINODINI OJHA VS MEMBER BOARD OF REVENUE, CUTTACK	ADV. VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/42008/2024	STATE OF ODISHA VS SACHINDRANATH BHOI	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //	LOD20240000194C202400123
183	D-WA/42009/2024	STATE OF ODISHA VS G REVATHI	BIPLAB MOHANTY,A.G.A VS	// 0 //	LOD20240000172C202400173
184	D-WA/42015/2024	STATE OF ODISHA VS SUBASH CHANDRA MISHRA	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //	LOD20240000200C202400101
185	D-WA/42023/2024	NIHAR RANJAN SWAIN VS REGISTRAR, COOPERATIVE SOCIETIES, KHURDA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
186	D-WA/42042/2024	NIHAR RANJAN SWAIN VS REGISTRAR, COOPERATIVE SOCIETIES, KHURDA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
187	D-WA/42062/2024	SUJATA DIGAL VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
188	D-WA/42075/2024	DEEPAK KUMAR MOHANTY VS ARVIND SINGH	SAGARIKA SAHOO VS	// 0 //	
189	D-WA/42113/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
190	D-WP(C)/41890/2024	KADAMBINI BAGHASINGH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //	AOR20220001665C202400047
191	D-WP(C)/41897/2024 WP(C)/24545/2024	LAXMIDHAR JENA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
192	D-WP(C)/41898/2024	ABHIRAM MUKHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
193	D-WP(C)/41899/2024	SANJAYA KUMAR MAHANTA	LAXMIKANTA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
194	D-WP(C)/41900/2024	MINA DANSENDA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/41902/2024	PABITRA MATIA	SASWATI MOHAPATRA	//	
	WP(C)/24555/2024	VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/41903/2024	PARSURAM PATRA	SURENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/41904/2024	PURNA CHANDRA PANDA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/41905/2024	NIGAMANANDA GIRI	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/41907/2024	DR.MADHUSMITA MOHANTY	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/41911/2024	RASMITA GARNAIK	BIDYADHAR MANSING	//	
		VS	VS	0	
		THE STATE OF ORISSA		//	
201	D-WP(C)/41913/2024	SAHID LAXMAN NAYAK CHARITABLE TRUST, KORAPUT	SUSANTA KUMAR NANDA	//	
	WP(C)/24549/2024	VS	VS	0	
		JAGU NAYAK		//	
202	D-WP(C)/41916/2024	RABI PRADHAN	BISWAJIT NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	
203	D-WP(C)/41917/2024	SUSAMA SAHU	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202400018
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/41918/2024	NIRAKARA MISHRA	BISWAJIT NAYAK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/41919/2024	UNION OF INDIA SASMITA JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0 //	
206	D-WP(C)/41920/2024	M/S KANISHQ JEWELLERS, NTPC BYEPASS, ANGUL DEEPAK KUMAR PANI VS THE NEW INDIA ASSURANCE COMPANY LTD., BBSR	VS VS	// 0 //	
207	D-WP(C)/41921/2024	GANGADHAR MACHHUA VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //	
208	D-WP(C)/41922/2024	SUKADEV BEHERA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
209	D-WP(C)/41923/2024	RAMESH BARIK VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //	
210	D-WP(C)/41924/2024	M/S. BISWAJEET OJHA, DHENKANAL VS SUPERINTENDENT, DHENKANAL CIRCLE	ITISHREE TRIPATHY VS	// 0 //	
211	D-WP(C)/41925/2024 WP(C)/24526/2024	B.KALABATI PATRA VS STATE TRANSPORT AUTHORITY, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //	
212	D-WP(C)/41926/2024	AJAY BEHERA VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //	
213	D-WP(C)/41929/2024	SURAJ KUMAR JENA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
214	D-WP(C)/41930/2024	NIMEIN SETHY VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //	
215	D-WP(C)/41931/2024	SUSANT KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/41932/2024	GITANJALI SAHU VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //	
217	D-WP(C)/41933/2024	JAGABANDHU JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
218	D-WP(C)/41934/2024	NETA MALLICK VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //	
219	D-WP(C)/41935/2024	JAYALAXMI PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //	
220	D-WP(C)/41937/2024	MINAKETAN MALLA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
221	D-WP(C)/41938/2024	AMIT KUMAR DAS VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //	
222	D-WP(C)/41939/2024	JAYALAXMI PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //	
223	D-WP(C)/41942/2024	GOURANGA CHARAN SAMAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
224	D-WP(C)/41943/2024	LALMAN @ LAL MOHAN PATRA VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //	
225	D-WP(C)/41944/2024	JAYALAXMI PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //	
226	D-WP(C)/41945/2024 WP(C)/24524/2024	M/S TATA STEEL LIMITED (SPONGE IRON), KEONJHAR VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //	
227	D-WP(C)/41946/2024	LAXMIRANI DAS	BISWAJIT NAYAK	//	

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		VS	VS	()	
		UNION OF INDIA		//	
228	D-WP(C)/41947/2024	JAYA BEHERA	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202400019
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/41949/2024	JAGAN MACHHUA	BISWAJIT NAYAK	//	
		VS	VS	()	
		UNION OF INDIA		//	
230	D-WP(C)/41950/2024	SUNIL KUJUR	HIMANSU BHUSAN SUTAR	//	
		VS	VS	()	
		UNION OF INDIA		//	
231	D-WP(C)/41951/2024	DHANESWAR SOREN	SAILABALA JENA	//	
		VS	VS	()	
		UNION OF INDIA		//	
232	D-WP(C)/41952/2024	SUKANTI BEHERA	BISWAJIT NAYAK	//	
		VS	VS	()	
		UNION OF INDIA		//	
233	D-WP(C)/41953/2024	BIJAYA BEHERA	BISWAJIT NAYAK	//	
		VS	VS	()	
		UNION OF INDIA		//	
234	D-WP(C)/41954/2024	SUSHAMA KUJUR	SANKARACHARYA CHOUDHURY	//	
		VS	VS	()	
		THE PRINCIPAL SECRETARY TO GOVT OF ODISHA		//	
235	D-WP(C)/41955/2024	AVA NURSING SCHOOL, BANGIRIPASI	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	()	
		GOVERNMENT OF ODISHA		//	
236	D-WP(C)/41956/2024	AYUSH KANUNGO	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		CENTRAL BOARD OF SECONDARY EDUCATION(CBSE), DELHI		//	
237	D-WP(C)/41958/2024	THE SECTIONAL OFFICER, TPWODL, SUBARNAPUR	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	()	
		JAYABHARAT PATEL		//	
238	D-WP(C)/41959/2024	SAROJ KUMAR NAYAK	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	

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239	D-WP(C)/41960/2024	STATE OF ODISHA RABINDRA KATALA VS	ASHOK KUMAR SAHOO VS	// // ()	
240	D-WP(C)/41963/2024	STATE OF ODISHA RAMAKRUSHNA GIRI VS	ASHOK KUMAR SAHOO VS	// // ()	
241	D-WP(C)/41964/2024	STATE OF ODISHA JAYADEB MAHAKUDA VS	ASHOK KUMAR SAHOO VS	// // ()	
242	D-WP(C)/41965/2024	STATE OF ODISHA MITALI MISHRA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400058
243	D-WP(C)/41966/2024	STATE OF ODISHA CHITRASEN NAYAK VS	SATYA RANJAN PATI VS	// // ()	
244	D-WP(C)/41969/2024	STATE OF ODISHA FAKIR MOHAN PANDA VS	MANOJ KUMAR PATI VS	// // ()	
245	D-WP(C)/41970/2024	STATE OF ODISHA FAKIR MOHAN PANDA VS	MANOJ KUMAR PATI VS	// // ()	
246	D-WP(C)/41971/2024	STATE OF ODISHA TUSARA KANTA BEHERA VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202400024
247	D-WP(C)/41974/2024	STATE OF ODISHA MAMATA PARIDA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()	AOR20230000709C202400020
248	D-WP(C)/41975/2024	STATE OF ODISHA YASOBANT DAS VS	RAJJEET ROY VS	// // ()	
249	D-WP(C)/41976/2024	STATE OF ODISHA NIRANJAN BEHERA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// // () //	

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250	D-WP(C)/41977/2024	NIRANJAN GIRI VS STATE OF ODISHA	DINESH CHANDRA RAY VS	// 0 //	
251	D-WP(C)/41978/2024	MAYADHAR DORA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //	
252	D-WP(C)/41979/2024	RABINDRA KUMAR JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //	
253	D-WP(C)/41981/2024	TAJ MOHAMMAD VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //	
254	D-WP(C)/41982/2024	T.HADIBANDHU PATRA VS PRASANNA MAHASUAR	SUDHANSU SEKHAR JENA VS	// 0 //	
255	D-WP(C)/41984/2024	VIJAY KUMAR SINGH VS RTO, ROURKELA	RANJIT MOHANTY VS	// 0 //	
256	D-WP(C)/41985/2024	KARTIKEYA RATH VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
257	D-WP(C)/41986/2024	M/S SOORYA PRABHA HOTELS PVT LTD VS CT AND GST OFFICER DHENKANAL	KAJAL SAHOO VS	// 0 //	
258	D-WP(C)/41989/2024	AMULYA KUMAR PATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400026
259	D-WP(C)/41990/2024	RAJASHREE GOUDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400025
260	D-WP(C)/41991/2024	KAMAKSHYA PRASAD SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202400130
261	D-WP(C)/41992/2024	BISWAJIT ROUT	BIBHU PRASAD DAS	//	

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### FILING REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/41993/2024	M/S. SHIBAPRASAD PANDA	KAJAL SAHOO	//	AOR20220001613C202400089
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), KEONJHAR CIRCLE, JAJPUR.		//	
263	D-WP(C)/41994/2024	MAHAMMAD FAJAL ALLI	MANAS PATI	//	AOR20220001535C202400092
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/41995/2024	BABULA BADHEI @ MOHARANA	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/41996/2024	PRAVAKAR SIA	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/41997/2024	CHITTA RANJAN DAS	RAJIB RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/41998/2024	M/S. SHIVA TRADERS, MAYURBHANJ	NIHAR RANJAN MOHANTY	//	
		VS	VS	()	
		COMNR OF GOODS AND SERVICES TAX, ODISHA, CUTTACK		//	
268	D-WP(C)/42000/2024	MINAKSHI BISWAL	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/42001/2024	MATTA DHARMA RAO	SWETALANA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/42003/2024	PRABHABATI ROUT	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/42004/2024	DURYODHAN MOHANTA	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/42005/2024	D.PADMINI	ASIT KUMAR CHAUDHURY	//	
		VS	VS	()	

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273	D-WP(C)/42006/2024	M.MOHAN REDDY MADHABILATA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	
274	D-WP(C)/42010/2024	PRATAP CHANDRA DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION,BHUBANESWAR	SIDHARTH PRASAD DAS VS	// 0 //	AOR20220001597C202400134
275	D-WP(C)/42011/2024	PRATAP CHANDRA DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SIDHARTH PRASAD DAS VS	// 0 //	AOR20220001597C202400133
276	D-WP(C)/42012/2024	PARESH KUMAR DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
277	D-WP(C)/42013/2024	PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SIDHARTH PRASAD DAS VS	// 0 //	AOR20220001597C202400135
278	D-WP(C)/42014/2024	CHANDAN KUMAR MAHAPATRA VS PARAMESWAR BISWAL	SUBHADUTTA ROURAY VS	// 0 //	
279	D-WP(C)/42016/2024	MANORANJAN PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
280	D-WP(C)/42018/2024	KHIROD KUMAR BEHERA VS STATE OF ODISHA	SIDHESWAR MALLİK VS	// 0 //	
281	D-WP(C)/42019/2024	AKANKSHYA DASH VS UNION OF INDIA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
282	D-WP(C)/42020/2024	SANTILATA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
283	D-WP(C)/42021/2024	BANAMALI HARICHANDAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	

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284	D-WP(C)/42022/2024	M/S.GOPALPUR PORTS LTD, GANJAM VS UNION OF INDIA	SUBASH CHANDRA SAHOO VS	// 0 //	
285	D-WP(C)/42024/2024	BUCHI AMMA VS COLLECTOR, MALKANGIRI	BIJAY KUMAR MOHANTY VS	// 0 //	
286	D-WP(C)/42026/2024	ANITA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
287	D-WP(C)/42027/2024	SANKAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
288	D-WP(C)/42028/2024	SANTILATA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
289	D-WP(C)/42029/2024	HARA MOHAN RATH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
290	D-WP(C)/42030/2024	PRAKRUTI BANDAN KHAMARI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
291	D-WP(C)/42032/2024	BASANTI BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
292	D-WP(C)/42033/2024	MINAKSHI BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
293	D-WP(C)/42035/2024	KSHIROD KUMAR PATI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
294	D-WP(C)/42036/2024	DEEPIKA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
295	D-WP(C)/42037/2024	JAMUNA BEHERA	DR. BINODA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/42038/2024	SANJAY BEHERA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/42039/2024	SK GOLAM MD ALLI HOSSAIN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/42041/2024	PADMANAV MEHER	ASWINI KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/42043/2024	BHOBANI OJHA	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/42044/2024	MANAGING COMMITTEE OF MADRASA HABBIBIANMADRASA KENDRAPARA	MADRASA KENDRAPARA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/42045/2024	LITU BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/42046/2024	WASIM AKHTAR @ BABA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/42047/2024	DHANANJAYA KAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/42048/2024	SARAT KUMAR SWAIN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/42050/2024	DHULESWAR DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
306	D-WP(C)/42051/2024	LAXMIDHAR BEHERA	PRANGYANANDA PATTANAİK	//	
		VS	VS	0	

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307	D-WP(C)/42052/2024	VICE CHAIRMAN CUTTACK DEVELOPMENT AUTHORITY CHANDAN PRASAD MOHAPATRA VS ODISHA GRAMYA BANK, BBSR	SAMEER KUMAR DAS VS	// // 0 //	
308	D-WP(C)/42054/2024 WP(C)/24560/2024	KISUN HANSDAH VS STATE OF ODISHA	SOUGAT DASH VS	// // 0 //	
309	D-WP(C)/42055/2024	ALL ODISHA RICE MILLERS ASSOCIATION, KHURDA VS STATE OF ODISHA	AALITENDU MISHRA VS	// // 0 //	AOR20220001610C202400019
310	D-WP(C)/42057/2024	RASHMI SWAIN VS STATE OF ODISHA	SUBASH CH PANI VS	// // 0 //	
311	D-WP(C)/42058/2024	RATNAPRAVA BISOI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0 //	
312	D-WP(C)/42059/2024	ROJALIN OJHA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// // 0 //	
313	D-WP(C)/42060/2024	BRAJABANDHU PARIJA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// // 0 //	
314	D-WP(C)/42064/2024	PURASTAM SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// // 0 //	
315	D-WP(C)/42065/2024	JHARI BHOI VS STATE OF ODISHA	MANOJ OJHA VS	// // 0 //	
316	D-WP(C)/42067/2024	MD YUSUF @ MAHEMMAD YUSUF VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0 //	
317	D-WP(C)/42069/2024	MADHABANAND PRADHAN VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// // 0 //	

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318	D-WP(C)/42070/2024	PRAMILA NAIK VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //	
319	D-WP(C)/42071/2024	AMARESWARI BAITHARU VS THE COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //	
320	D-WP(C)/42072/2024	RABINDRA KUMAR BARIK VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
321	D-WP(C)/42073/2024	DINABANDHU NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
322	D-WP(C)/42076/2024	SOBHA PANDEY VS THE CHIEF MANAGER LIC HOUSING FINANCE LTD	GOUTAM CHARAN ROUT VS	// 0 //	
323	D-WP(C)/42077/2024	UMESH CHANDRA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
324	D-WP(C)/42078/2024	ANUSAYA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
325	D-WP(C)/42080/2024	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	
326	D-WP(C)/42082/2024	KIRAN KUMAR PANDA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //	
327	D-WP(C)/42083/2024	SIPUN KUMAR KHUNTIA VS TATA MOTORS FINANCE LTD	BYOMAKESH TRIPATHY VS	// 0 //	
328	D-WP(C)/42085/2024	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
329	D-WP(C)/42086/2024	REKHA MAYI BILAS	KSHIROD KUMAR ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/42087/2024	GHASIRAM BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/42089/2024	SRI THAKURA SRI NIGAMANANDA PARAMAHANSA PRASAD NARAYAN KIRITAKA ORISSA	PRASAD NARAYAN KIRITAKA ORISSA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/42090/2024	AJAYA KUMAR ROUT	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/42092/2024	PRABHAT KUMAR SAHOO	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/42093/2024	SABITA SINGH	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/42098/2024	M/S BHUBANESWARI CONSTRUCTION, JAJPUR	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR		//	
336	D-WP(C)/42100/2024	SANKARSAN MISHRA	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/42102/2024	BIKASH RANJAN AICH	SASHIBHUSAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/42104/2024	ASHOK KUMAR DASH	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/42105/2024	NALINI RANJAN MOHANTY	SEKH ZAKIR HUSSAIN	//	
		VS	VS	0	
		HOME DEPARTMENT, GOVT. OF ODISHA, BHUBANESWAR		//	
340	D-WP(C)/42106/2024	SANGHAMITRA PATRA	PRAKASH CHANDRA DASH	//	
		VS	VS	0	

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341	D-WP(C)/42107/2024	STATE OF ODISHA RUDRA NARAYAN MOHANTY VS	PRAKASH CHANDRA DASH VS	// // ()	
342	D-WP(C)/42108/2024	STATE OF ODISHA ABANI GANDA @ ABANI KUMAR GANDA VS	BHAWANI SANKAR PANIGRAHI VS	// // ()	
343	D-WP(C)/42111/2024	THE REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION LIPIKA BEHERA VS	BISWORANJAN SWAIN VS	// // ()	
344	D-WPCRL/29703/2024	STATE OF ORISSA TAPASWINI HOTA VS	SANJIB KUMAR BHANJADEO VS	// // ()	
345	D-ABLAPL/29534/2024	STATE OF ODISHA PADMALOCHAN SINGH VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202400033
346	D-ABLAPL/29541/2024	STATE OF ODISHA UPENDRA NATH SWAIN VS	ANUPAM RATH VS	// // ()	
347	D-ABLAPL/29542/2024	STATE OF ODISHA RABI NARAYAN ROUT @ BAGHA VS	DEBIDUTTA MOHAPATRA VS	// // ()	
348	D-ABLAPL/29543/2024	STATE OF ODISHA BHAKTA BARIHA VS	JAGABANDHU SAHU VS	// // ()	
349	D-ABLAPL/29545/2024	STATE OF ODISHA BISHWARANJAN BEHERA VS	BYOMAKESH TRIPATHY VS	// // ()	
350	D-ABLAPL/29546/2024	STATE OF ODISHA RAMESH CHANDRA MAHARATHI VS	BYOMAKESH TRIPATHY VS	// // ()	
351	D-ABLAPL/29551/2024	STATE OF ODISHA SEKH ASAPHAR @ SK. ASAPHAR VS	JYOTIRMAYA SAHOO VS	// // ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/29555/2024	SK.HALIM VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHANGA /38 /2024 () //	
353	D-ABLAPL/29562/2024	SULOCHANA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /462 /2024 () //	
354	D-ABLAPL/29565/2024	RAMAKANTA @ RAMESH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /159 /1994 () //	
355	D-ABLAPL/29568/2024	URBASI SAHU @ BHARA SAHU VS STATE OF ODISHA	BIKAS SWAIN VS	KESINGA /310 /2024 () //	
356	D-ABLAPL/29569/2024	TRAILOKYA SAHOO @ MUNA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /271 /2024 () //	
357	D-ABLAPL/29571/2024	ASHISH MOHAPATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	BALLIGUDA /230 /2024 () //	
358	D-ABLAPL/29572/2024	LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN VS STATE OF ODISHA	ANUPAM RATH VS	TANGI /245 /2022 () //	
359	D-ABLAPL/29573/2024	SOMANATH GEMEL VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /57 /2022 () //	
360	D-ABLAPL/29576/2024	RANGADHAR SENAPATI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /265 /2024 () //	
361	D-ABLAPL/29578/2024	BINOD KUMAR ROUT VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /53 /2007 () //	
362	D-ABLAPL/29579/2024	NAKA SANTOSH @ N. SANTOSH KUMAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GURANDI /91 /2024 () //	
363	D-ABLAPL/29580/2024	PRAFULLA KUMAR HALABA @ TUKU HALABA	MANORANJAN PADHY	JEYPORE TOWN /219 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/29582/2024	SALLIA MAHALIK	BADRINARAYAN PANDA	JAJPUR TOWN /376 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/29586/2024	FAKIRA NAHAK	ASUTOSH TRIPATHY	BANTALA /280 /2024	AOR20220001648C202400062
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/29591/2024	SARMISTHA MISHRA	LAXMINARAYAN PATEL	TITILAGARH /354 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/29593/2024	SOUMYA RANJAN SAHOO @ SUNIL	RAMESH CHANDRA MAHARANA	MARKAT NAGAR /144 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/29597/2024	BIKRAMJIT PRADHAN	PRASANT KUMAR BARIK	JAJPUR TOWN /325 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/29600/2024	RAJKISHORE MUDULI	SAROJ KUMAR DASH	BARAMBA /110 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/29601/2024	LAKHI @ LAXMIMANI DAS @ LAXMI DAS	JAYANTA KUMAR MAJHI	BASTA /165 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/29602/2024	SK. SAJID	JAYANTA KUMAR MAJHI	Bamapada (Industrial Area) /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/29603/2024	SANJAY PANDEY @SANJAY KUMAR PANDEY	SARVAVID SUBAS PRADHAN	BHASMA /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/29604/2024	PRAFULLA JENA	JAYANTA KUMAR MAJHI	BALIAPAL /204 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/29610/2024	GOUTAM KUMAR POLAI @ SILU POLAI	SIDDHARTH GOUTAM DAS	ASKA /554 /2024	
		VS	VS	()	

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375	D-ABLAPL/29611/2024	STATE OF ODISHA GOUTAM KUMAR POLAI VS	SIDDHARTH GOUTAM DAS VS	// ASKA /553 /2024 ()	
376	D-ABLAPL/29612/2024	STATE OF ODISHA SAKUNTALA MALIK VS	SATYABRATA SENAPATI VS	// SORO /803 /2024 ()	
377	D-ABLAPL/29614/2024	STATE OF ODISHA JAKHYA @ JAKSHYA MAJHI VS	BISWAJIT RANJAN TRIPATHY VS	// ADVA /85 /2024 ()	
378	D-ABLAPL/29616/2024	STATE OF ODISHA JABAHARLAL PRADHAN VS	PRAHALLAD SAHU VS	// BOUDH /88 /2024 ()	
379	D-ABLAPL/29617/2024	STATE OF ODISHA KODANDADHAR NANDI VS	PANCHANAN PANIGRAHI VS	// BHUBAN /441 /2024 ()	AOD2024000001C202400296
380	D-ABLAPL/29620/2024	STATE OF ODISHA CHUDAMANI SARAF VS	PRADYUMNA KUMAR DAS VS	// BHAWANIPATNA SADAR /274 /2024 ()	AOR20220001324C202400002
381	D-ABLAPL/29622/2024	STATE OF ODISHA UPENDRA SUNA VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /104 /2024 ()	
382	D-ABLAPL/29626/2024	STATE OF ODISHA SANJAY SAHOO @ SANJAY KUMAR SAHOO VS	NITYANANDA MOHAPATRA VS	// BASUDEVPUR /406 /2024 ()	
383	D-ABLAPL/29628/2024	STATE OF ODISHA BIBHUDANANDA MISHRA VS	SUSANTA KUMAR DASH VS	// //0 ()	
384	D-ABLAPL/29630/2024	STATE OF ODISHA UDDIN @ SK. SALAUDDIN VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /94 /2017 ()	
385	D-ABLAPL/29632/2024	STATE OF ODISHA UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// PURUNABAZAR /92 /2017 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :27/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/29636/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /58 /2017 () //	
387	D-ABLAPL/29637/2024	BENGA @ AJAY SINGH VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	RAMACHANDI /73 /2024 () //	
388	D-ABLAPL/29639/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /71 /2017 () //	
389	D-ABLAPL/29642/2024	UDDIN @ SK. SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /72 /2017 () //	
390	D-ABLAPL/29646/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /70 /2017 () //	
391	D-ABLAPL/29651/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /79 /2017 () //	
392	D-ABLAPL/29654/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /63 /2017 () //	
393	D-ABLAPL/29657/2024	SIBA PRASAD NAYAK @ SIBA PRASAD SAMAL VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	MARKAT NAGAR /176 /2024 () //	
394	D-ABLAPL/29658/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /75 /2017 () //	
395	D-ABLAPL/29661/2024	UDDIN @SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /84 /2017 () //	
396	D-ABLAPL/29663/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /88 /2017 () //	
397	D-ABLAPL/29664/2024	ATUN BHARADWAJ MISHRA	BIJAY KUMAR BEHERA	BHARATPUR PS /492 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/29667/2024	UDDIN @ SK.SALAUDDIN	UNMESH CHANDRA JENA	PURUNABAZAR /89 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/29670/2024	UDDIN @ SK.SALAUDDIN	UNMESH CHANDRA JENA	PURUNABAZAR /90 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/29671/2024	N. SIMA PATRA	JYOTIRMAYA SAHOO	CHAMAKHANDI /305 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/29674/2024	KARTIKESWAR NAHAK @ KARTIKE SWAR NAHAK	JYOTIRMAYA SAHOO	KOTINANDA /238 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/29675/2024	BABULI BEHERA	SURESH CHANDRA PRADHAN	MARSHAGHAI /5 /2024	AOR20220003509C202400032
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/29677/2024	RAJESH ACHARYA	GIRISH CHANDRA SAHU	PARJANG /427 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/29678/2024	RATNAKAR BEHERA	JYOTIRMAYA SAHOO	NACHUNI /302 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/29679/2024	B. HARIKRUSHNA PATRA	SUJIT KUMAR PATTNAIK	CHAMAKHANDI /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/29681/2024	BIJAYA KUMAR BARAL	BISWORANJAN SWAIN	MAHANGA /5 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/29683/2024	KASIRAM RAJPUT	HIMANSHU SEKHAR MISHRA	BOLANGIR SADAR /330 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/29688/2024	SUJIT CHHACHHAN @ KUNU CHHACHHAN	DINESH KUMAR MOHANTY	JAMANKIRA /175 /2024	AOD20220003518C202400007
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
409	D-ABLAPL/29697/2024	STATE OF ODISHA GOLAPI RAY VS	NIHAR RANJAN SAHOO VS	// ORKEL /163 /2023 ()	
410	D-ABLAPL/29699/2024	STATE OF ODISHA GOURA CHANDRA BISWAL VS	DEEPAK KUMAR DAS VS	// KONARK /182 /2024 ()	
411	D-ABLAPL/29700/2024	STATE OF ODISHA JATIN TUDU VS	NIHAR RANJAN SAHOO VS	// MALKANGIRI /206 /2018 ()	
412	D-ABLAPL/29710/2024	STATE OF ODISHA DAMODAR MISHRA VS STATE OF ODISHA	PREETAM MISHRA VS	// BAUNISUNI /105 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :27/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLA/39594/2024 ADMLA/2/2024	M.V.DEBI(IMO 9616735) MP	PARTHA MUMHERJI	10/2024
2	D-ADMLA/39611/2024 ADMLA/3/2024	M.V. DEBI(IMO 9616735) MP	PARTHA MUKHERJI	11/2024
3	D-ADMLS/19255/2024 ADMLS/2/2024	PARADIP EAST QUAY COAL TERMINAL MP	<del>PARTHA</del> MUKHERJI	18/2024
4	D-WPC(OA)/488/2018 WPC(OA)/488/2018	SANTOSH KUMAR NAIK MP		35/2024
5	D-WPC(OAC)/3191/2018 WPC(OAC)/3191/2018	LOPAMUDRA NATH MP	MR. S.N.SHARMA	77/2024
6	D-CRP/42063/2024 CRP/ /	SEIKH ABDULLAH MP	ABINASH ROUTRAY	77/2024
7	D-WPC(OAC)/3191/2018 WPC(OAC)/3191/2018	LOPAMUDRA NATH MP	MR. S.N.SHARMA	78/2024
8	D-TRPCRL/29590/2024 TRPCRL/ /	PRAFULLA KUMAR SAHOO @ SAHU MP	KAPILA CHARAN NAYAK	78/2024
9	D-CRP/42068/2024 CRP/ /	GOURANGA CHARAN SAMANTARAI MP	ABINASH ROUTRAY	78/2024
10	D-STREV/96/2014 STREV/96/2014	LAL TRADES and AGENCI MP	MR.JAGABANDHU SAHOO, SUBHANKAR ROUT	91/2024
11	D-CRLMP/29537/2024 CRLMP/ /	CHANDRESH RATHOD MP	NEELAKANTHA PANDA	219/2024
12	D-CRLMP/29577/2024 CRLMP/ /	JANKI ADHIKARY MP	KANANBALA ROY CHOUDHURY	220/2024
13	D-CRLMP/19785/2024 CRLMP/1014/2024	SWAYAM SIDDHA SAHU MP	SWARUP KUMAR PATNAIK	222/2024
14	D-CRLMP/29648/2024 CRLMP/ /	DEBASEES MISHRA MP	BICHITRA BHUSAN MOHANTY	223/2024
15	D-CRLMP/2460/2022 CRLMP/2460/2022	MANJU SURANA MP	M/S.RAKESH KUMAR MALLICK, R.R.CHHOTTARAY	224/2024
16	D-CRLMP/29693/2024 CRLMP/ /	BISHNU AGARWAL MP	SANTOSH KUMAR NANDA	225/2024
17	D-TRP(C)/42114/2024 TRP(C)/ /	JYOTIRMAYEE BHOI MP	ALOK KUMAR MOHANTY	311/2024
18	D-LAA/39484/2024 LAA/ /	DHIREN CHANDRA PRADHAN MP	SARBESWAR BEHERA	339/2024
19	D-RVWPET/244/2021 RVWPET/244/2021	AMITA CHOUDHURY MP	M/S.SUBASH CHANDRA ACHARYA	343/2024
20	D-RVWPET/245/2021 RVWPET/245/2021	AMITA CHOUDHURY MP	MR.SUBASH CHANDRA ACHARYA	344/2024
21	D-RVWPET/35134/2024 RVWPET/ /	JHASAKETAN SAHOO MP	SRIDHAR RATH	345/2024
22	D-RPFAM/42091/2024 RPFAM/ /	SUBHAKANTA SAHOO MP	DEBASIS PANIGRAHI	414/2024
23	D-RPFAM/42115/2024 RPFAM/ /	MINAKHI PADHI MP	SAMINA SHAHIN	415/2024
24	D-CONTC/4095/2022 CONTC/4095/2022	MAMATA SAMANTARAY MP	ADV	429/2024
25	D-MATA/39337/2024 MATA/ /	TAPASWINI PALEI @ BARIK MP	SWARUP KUMAR PATNAIK	448/2024
26	D-MATA/42007/2024	ASHIS MOHAPATRA	ANURAG PATI	

	MATA/ /	MP		449/2024
27	D-MATA/41988/2024	DINABANDHU PRAHARAJ	BIJAYA KUMAR PARIDA 2	
	MATA/ /	MP		450/2024
28	D-MATA/41988/2024	DINABANDHU PRAHARAJ	BIJAYA KUMAR PARIDA 2	
	MATA/ /	MP		451/2024
29	D-CMAPL/807/2023	TULASIRAM BAG	PRASHANTA KUMAR NAYAK	
	CMAPL/807/2023	MP		472/2024
30	D-CMAPL/817/2019	NAMITA SINGH	M/S.GOUTAM CH.ROUT, S.K.ROUT	M/S. PRONOY MOHANTY, S.N.DA
	CMAPL/817/2019	MP		473/2024
31	D-CMAPL/23023/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, B.K. MO	
	CMAPL/159/2024	MP		474/2024
32	D-CMAPL/23034/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/161/2024	MP		475/2024
33	D-CMAPL/625/2017	BHAGYABATI PATEL	M/S.H.S.MISHRA	
	CMAPL/625/2017	MP		476/2024
34	D-CMAPL/23034/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/161/2024	MP		477/2024
35	D-CMAPL/23034/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/161/2024	MP		478/2024
36	D-CMAPL/625/2017	BHAGYABATI PATEL	M/S.H.S.MISHRA	
	CMAPL/625/2017	MP		479/2024
37	D-CMAPL/23034/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/161/2024	MP		480/2024
38	D-CMAPL/23038/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, B.K. MO	
	CMAPL/163/2024	MP		481/2024
39	D-CMAPL/23038/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, B.K. MO	
	CMAPL/163/2024	MP		482/2024
40	D-CMAPL/23038/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, B.K. MO	
	CMAPL/163/2024	MP		483/2024
41	D-CMAPL/23038/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, B.K. MO	
	CMAPL/163/2024	MP		484/2024
42	D-CMAPL/23030/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/164/2024	MP		485/2024
43	D-CMAPL/23030/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/164/2024	MP		486/2024
44	D-CMAPL/23030/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/164/2024	MP		487/2024
45	D-CMAPL/23030/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/164/2024	MP		488/2024
46	D-CMAPL/23026/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/165/2024	MP		489/2024
47	D-CMAPL/23026/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/165/2024	MP		490/2024
48	D-CMAPL/23026/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/165/2024	MP		491/2024
49	D-CMAPL/23026/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, SUMITRA	
	CMAPL/165/2024	MP		492/2024
50	D-CMAPL/23022/2024	BIMALA PANDA	M/S R.K. MOHANTY, D.K. MOHANTY, P.K. RATH, A.P. BOSE, B.K. MO	
	CMAPL/166/2024	MP		493/2024
51	D-FAO/42049/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL	PRANAY KUMAR MOHANTY	TACK
	FAO/ /	MP		858/2024
52	D-SA/305/2001	BRAJABANDHU PRADHAN	M/S.S.K.PADHI	
	SA/305/2001	MP		870/2024
53	D-SA/305/2001	BRAJABANDHU PRADHAN	M/S.S.K.PADHI	
	SA/305/2001	MP		871/2024
54	D-SA/305/2001	BRAJABANDHU PRADHAN	M/S.S.K.PADHI	
	SA/305/2001	MP		872/2024
55	D-SA/146/1994	STATE	ADDL.STD.COUNSEL	
	SA/146/1994	MP		873/2024
56	D-CRLREV/8389/2024	KALIA KUNDA @ THESA KALIA	JYOTIRMAYA SAHOO	
	CRLREV/129/2024	MP		922/2024
57	D-CRLREV/29561/2024	R.VENKAT RAMANAN @ R.VENKET RAMANAN	CHANDRA KUMAR MOHAPATRA	
	CRLREV/ /	MP		923/2024

58	D-CRLREV/29570/2024 CRLREV/ /	KALIA MUNA @ DURGA KUMAR LAYAK SOUMENDRA PATTANAIAK MP		924/2024
59	D-CRLREV/29570/2024 CRLREV/ /	KALIA MUNA @ DURGA KUMAR LAYAK SOUMENDRA PATTANAIAK MP		925/2024
60	D-CRLREV/24765/2024 CRLREV/ /	PRAMOD KUMAR DASH MP	SANJIB SWAIN	926/2024
61	D-CRLREV/29609/2024 CRLREV/ /	SATYAKAM DAS MP	UMA CHARAN MISHRA	927/2024
62	D-CRLREV/23056/2024 CRLREV/443/2024	SUDHANSHU SEKHAR NAYAK MP		928/2024
63	D-CRLREV/29673/2024 CRLREV/ /	NARMADA SAHOO @ HENA MP	ASHOK KUMAR BEHERA	929/2024
64	D-CRLREV/29695/2024 CRLREV/ /	P.GOPAL KRISHNA MP	SOUMYA RANJAN MOHANTY	930/2024
65	D-CRLREV/29705/2024 CRLREV/ /	RAJESH KUMAR BHATTA MP	TAPESH ROY	931/2024
66	D-CRLREV/29711/2024 CRLREV/ /	SANDAKA LAXMIKANTA@LAXMIKANTA MP	ASHOK DAS	932/2024
67	D-RSA/41914/2024 RSA/ /	ANAND KUMAR SHARMA MP	SUBHADUTTA ROUSTRAY	1148/2024
68	D-RSA/42112/2024 RSA/ /	NARAYAN CHANDRA MANDAL MP	BIBEKANANDA BHUYAN	1149/2024
69	D-CMP/41901/2024 CMP/ /	PARSHURAM DAS MP	VIVEKANAND JENA	1178/2024
70	D-CMP/41912/2024 CMP/ /	SUBASH CHANDRA DAS MP	BIRAJA PRASANNA DAS	1179/2024
71	D-CMP/24753/2024 CMP/641/2024	LAXMIDHAR NAYAK MP	AMITAV TRIPATHY	1180/2024
72	D-CMP/39866/2024 CMP/ /	BISHNU CHARAN NAYAK MP	BIBEKANANDA BHUYAN	1181/2024
73	D-CMP/28269/2024 CMP/767/2024	DEBASIS MISHRA MP	MANOJ KUMAR PANDA	1182/2024
74	D-CMP/42034/2024 CMP/ /	KANHU CHARAN SRICHANDAN MP	ANANTA NARAYAN PATTANAYAK	1183/2024
75	D-CMP/42081/2024 CMP/ /	SUKADEV@BALARAM CHULI MP	RAJESH RANJAN SAHOO	1184/2024
76	D-CMP/42084/2024 CMP/ /	MAHENDRA PATRA MP	SMITA RANJAN PATNAIK	1185/2024
77	D-CMP/42088/2024 CMP/ /	HIMADRINATH PANDA MP	DWARIKA PRASAD MOHANTY	1186/2024
78	D-CMP/42095/2024 CMP/ /	ROHAN DAS MP	AMIT PRASAD BOSE	1187/2024
79	D-CMP/42109/2024 CMP/ /	CHARULATA BEURA MP	DARPAHARI DHAL	1188/2024
80	D-CMP/42110/2024 CMP/ /	JAMINI DEVI JAIN @ JAMUNA BAI JAIN MP	NIRANJAN SINGH (1)	1189/2024
81	D-CMP/42110/2024 CMP/ /	JAMINI DEVI JAIN @ JAMUNA BAI JAIN MP	NIRANJAN SINGH (1)	1190/2024
82	D-BLAPL/18142/2024 BLAPL/6335/2024	RAJA @ RANJIT PATRA MP		1282/2024
83	D-BLAPL/25881/2024 BLAPL/8865/2024	SK. KURBAN MP		1283/2024
84	D-BLAPL/18065/2024 BLAPL/6286/2024	RAHUL SHA MP	DEBASHIS ROUSTRAY	1284/2024
85	D-BLAPL/8030/2024 BLAPL/2508/2024	SAHADEB TEJI MP	MANAS KUMAR CHAND	1285/2024
86	D-BLAPL/12263/2024 BLAPL/3977/2024	PRAFULLA MAJHI MP		1286/2024
87	D-BLAPL/6322/2022 BLAPL/6322/2022	SUDHIR KUMAR RAY MP		1287/2024
88	D-BLAPL/9874/2024 BLAPL/3583/2024	JYOTI RANJAN MISHRA MP	MR. MANAS CHAND, TANMAYA KUMAR MOHANTY	1288/2024
89	D-BLAPL/8592/2023	MICHAEL GAMANGO @ MIKHAILL GAMANGO	ANJOTAM LENKA	

	BLAPL/8592/2023	MP		1289/2024
90	D-BLAPL/22085/2024	JASUA GAMANGO	SUSHANTA KUMAR JOSHI	
	BLAPL/7571/2024	MP		1290/2024
91	D-BLAPL/19108/2024	RAMA@RAMU HANTAL	M/S.S.SAHOO,P.SWAIN,SARBESWAR SAHOO	
	BLAPL/6751/2024	MP		1291/2024
92	D-ABLAPL/5408/2018	SANJAY PRADHAN@SANJAY KU.PRADHAN	SAROJ RANJAN SUBUDHI	
	ABLAPL/5408/2018	MP		2101/2024
93	D-ABLAPL/26083/2024	FIRDOSH KHAN		
	ABLAPL/9512/2024	MP		2102/2024
94	D-ABLAPL/23439/2024	DEBANANDA PRUSTY	RAJALALXMI BISWAL	
	ABLAPL/8821/2024	MP		2103/2024
95	D-ABLAPL/24120/2024	SAMIR KUMAR SAHOO		
	ABLAPL/8797/2024	MP		2104/2024
96	D-ABLAPL/7786/2023	KASHI@KASHINATH BARALA		
	ABLAPL/7786/2023	MP		2105/2024
97	D-ABLAPL/25978/2024	SK ABDUL SAHID @ SHAKH BUTA		
	ABLAPL/9556/2024	MP		2106/2024
98	D-ABLAPL/1936/2018	DEBENDRA DAS	ABHIJIT MOHANTY	
	ABLAPL/1936/2018	MP		2107/2024
99	D-ABLAPL/24378/2024	GOBINDA SUNA @ GOBINDA SUAN		
	ABLAPL/8906/2024	MP		2108/2024
100	D-ABLAPL/27410/2024	MANJIT OJHA		
	ABLAPL/10161/2024	MP		2109/2024
101	D-ABLAPL/28001/2024	DEEPAK @ PRASANTA KUMAR KAR		
	ABLAPL/10306/2024	MP		2110/2024
102	D-MACA/983/2019	JHUNU JENA	BHARAT JALLI	
	MACA/983/2019	MP		2287/2024
103	D-MACA/983/2019	JHUNU JENA	BHARAT JALLI	
	MACA/983/2019	MP		2288/2024
104	D-MACA/36582/2024	M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK	KUMAR NATH	
	MACA/973/2024	MP		2289/2024
105	D-MACA/99/2020	SUBASA SAHOO	PRASANNA KUMAR MISHRA	
	MACA/99/2020	MP		2290/2024
106	D-MACA/37611/2024	THE MANAGER, LEGAL, M/S.RELIANCE GENERAL INSURANCE COMPANY CO. LTD., BBSR		
	MACA/ /	MP		2291/2024
107	D-MACA/272/2023	D.M., M/S. ORIENTAL INSURANCE CO. L.T.O.	P DUTTA	
	MACA/272/2023	MP		2292/2024
108	D-MACA/41957/2024	CHOLAMANDALAM M.S GENERAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	
	MACA/ /	MP		2293/2024
109	D-MACA/42025/2024	SANJUKTA BARIK@SANJULATA BARIK	S.SUDHANSU KUMSR SUBUDHI	
	MACA/ /	MP		2294/2024
110	D-MACA/42025/2024	SANJUKTA BARIK@SANJULATA BARIK	S.SUDHANSU KUMSR SUBUDHI	
	MACA/ /	MP		2295/2024
111	D-MACA/42040/2024	M/S.NATIONAL INSURANCE CO. LTD., CUTTACK	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2296/2024
112	D-MACA/42040/2024	M/S.NATIONAL INSURANCE CO. LTD., CUTTACK	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2297/2024
113	D-MACA/33469/2024	SR. BRANCH MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BBSR		
	MACA/778/2024	MP		2298/2024
114	D-MACA/42103/2024	D.M, M/S. NEW INDIA ASSURANCE CO. LTD.	SUDEEP KUMAR SARANGI	
	MACA/ /	MP		2299/2024
115	D-MACA/579/2020	SUNIL KUMAR PATNAIK	ASHOK DAS	
	MACA/579/2020	MP		2300/2024
116	D-CRLA/1/2023	DAMBARU@DAMBARUDHAR DAS	S.K. ZAFARULLA, J KAMILA, ASOK MOHANTY(SR. ADV.), BHABANI	
	CRLA/1/2023	MP		2456/2024
117	D-CRLA/20870/2024	CHAGLU@CHAGLA@PRASANTA SINGH	RAMANI KANTA PATTANAIAK	
	CRLA/701/2024	MP		2457/2024
118	D-CRLA/283/2023	MAHENDRA KUMAR	M/S.AVIJIT PATNAIK, MR.SHYAM MANOHAR	
	CRLA/283/2023	MP		2458/2024
119	D-CRLA/29607/2024	MANGULI CHARAN MALLICK	BISWARANJAN DALAI	
	CRLA/ /	MP		2459/2024
120	D-CRLA/29607/2024	MANGULI CHARAN MALLICK	BISWARANJAN DALAI	
	CRLA/ /	MP		2460/2024

121	D-CRLA/29613/2024 CRLA/ /	JNYANA RANJAN NAYAK MP	BHABANI SHANKAR DASPARIDA	2461/2024
122	D-CRLA/29613/2024 CRLA/ /	JNYANA RANJAN NAYAK MP	BHABANI SHANKAR DASPARIDA	2462/2024
123	D-CRLA/42/2017 CRLA/42/2017	SRIDHARA BEHERA MP		2463/2024
124	D-CRLA/28259/2024 CRLA/ /	DURJYODHAN SAHU MP	DURGAPRASAD SANGRAMJIT MALLICK	2464/2024
125	D-CRLA/239/2021 CRLA/239/2021	ANIL KUMAR DASH@CHENGULU MP	MR.BHARAT BHUSAN ROUSTRAY	2465/2024
126	D-CRLA/28586/2024 CRLA/ /	RABI NAYAK MP	SHYAMANANDA JENA	2466/2024
127	D-CRLA/1702/2024 CRLA/40/2024	PRASANNA@PRASNA SAHU MP	BHARAT BHUSAN ROUSTRAY	2467/2024
128	D-CRLA/28589/2024 CRLA/ /	UMESH CHANDRA MOHANTA @ SILU MP	SHYAMANANDA JENA	2468/2024
129	D-CRLA/28591/2024 CRLA/ /	SATYABRATA BEHERA@BABLU MP	SHYAMANANDA JENA	2469/2024
130	D-CRLMC/29536/2024 CRLMC/3756/2024	DEEPAK KUMAR SWAIN MP	SATYA SMRUTI MOHANTY	2638/2024
131	D-CRLMC/11603/2024 CRLMC/1367/2024	MANOJ KUMAR SWAIN MP	DEVASHIS PANDA	2639/2024
132	D-CRLMC/29548/2024 CRLMC/ /	BIJAY KUMAR GIRI MP	BHABANI SHANKAR DASPARIDA	2640/2024
133	D-CRLMC/29552/2024 CRLMC/ /	DEBASISH SENAPATI @ BABUNA MP	ARIJEET MISHRA	2641/2024
134	D-CRLMC/14792/2024 CRLMC/2063/2024	SAITA MAJHI MP		2642/2024
135	D-CRLMC/29575/2024 CRLMC/ /	JITENDRA KUMAR JENA MP	PUNIL KUMAR SWAIN	2643/2024
136	D-CRLMC/29581/2024 CRLMC/ /	ASHIS KUMAR NAYAK MP	DEBASIS NAYAK	2644/2024
137	D-CRLMC/29581/2024 CRLMC/ /	ASHIS KUMAR NAYAK MP	DEBASIS NAYAK	2645/2024
138	D-CRLMC/29585/2024 CRLMC/ /	MURALIDHAR AGARWAL MP	PRANAYA KUMAR DASH	2646/2024
139	D-CRLMC/29587/2024 CRLMC/ /	ABDUL RAZAK MOOSA MP	BITAS KUMAR SWAIN	2647/2024
140	D-CRLMC/29635/2024 CRLMC/ /	RAMAKANTA SAMANTARAY MP	SUDARSAN BEHERA	2648/2024
141	D-CRLMC/8956/2024 CRLMC/994/2024	SK. ANSAR @ CHINTU MP	AMIT PRASAD BOSE,D.J.SAHOO,T.K.PADHI	2649/2024
142	D-CRLMC/4057/2023 CRLMC/4057/2023	ROHIT JAGAT MP	AKSHAYA KUMAR SAHOO	2650/2024
143	D-CRLMC/29672/2024 CRLMC/ /	MINAKETAN PRADHAN MP	SOUMIK SPANDAN TRIPATHY	2651/2024
144	D-CRLMC/29680/2024 CRLMC/ /	SUSHIL BAG MP	KIRTAN DANG	2652/2024
145	D-CRLMC/16739/2024 CRLMC/2586/2024	DASARATH BISWAL MP	TIRTH KUMAR SAHU	2653/2024
146	D-CRLMC/29687/2024 CRLMC/ /	ASHOK KUMAR BEHERA MP	ASHOK KUMAR SARANGI	2654/2024
147	D-CRLMC/29709/2024 CRLMC/ /	M/S SAI CONSTRUCTION, SAMBALPUR MP	PRASANTA KUMAR SATAPATHY	2655/2024
148	D-CRLMC/29712/2024 CRLMC/ /	M/S SAI CONSTRUCTION, SAMBALPUR MP	PRASANTA KUMAR SATAPATHY	2656/2024
149	D-CRLMC/29715/2024 CRLMC/ /	FR ROSHAN PRADEEP XESS MP	ABHAS MOHANTY	2657/2024
150	D-CRLMC/29717/2024 CRLMC/ /	ASUTOSH SAHU MP	DEBA KUMAR RATH	2658/2024
151	D-CRLMC/29718/2024 CRLMC/ /	DR. JAYAPRAKASH PANY MP	DURGA PRASANNA MISHRA	2659/2024
152	D-WA/41896/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	

	WA/ /	MP		7065/2024
153	D-WA/41896/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7066/2024
154	D-WA/41896/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7067/2024
155	D-WA/41891/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7068/2024
156	D-WA/41891/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7069/2024
157	D-WA/41891/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7070/2024
158	D-WA/41892/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7071/2024
159	D-WA/41892/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7072/2024
160	D-WA/41892/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7073/2024
161	D-WA/41893/2024	STATE OF ODISHA	MALAY KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		7074/2024
162	D-WA/41893/2024	STATE OF ODISHA	MALAY KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		7075/2024
163	D-WA/41893/2024	STATE OF ODISHA	MALAY KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		7076/2024
164	D-WA/41894/2024	STATE OF ODISHA	SANGRAM KESHARI JENA, A.G.A.	
	WA/ /	MP		7077/2024
165	D-WA/2312/2023	DASHARATHA PATRA	NIRANJAN LENKA	
	WA/2312/2023	MP		7078/2024
166	D-WA/41894/2024	STATE OF ODISHA	SANGRAM KESHARI JENA, A.G.A.	
	WA/ /	MP		7079/2024
167	D-WA/41894/2024	STATE OF ODISHA	SANGRAM KESHARI JENA, A.G.A.	
	WA/ /	MP		7080/2024
168	D-WA/41895/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7081/2024
169	D-WA/41895/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7082/2024
170	D-WA/41895/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7083/2024
171	D-WA/41948/2024	OUAT, BBSR	SASWAT KUMAR DAS	
	WA/ /	MP		7084/2024
172	D-WA/41948/2024	OUAT, BBSR	SASWAT KUMAR DAS	
	WA/ /	MP		7085/2024
173	D-WA/41972/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		7086/2024
174	D-WA/41972/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		7087/2024
175	D-WA/41972/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		7088/2024
176	D-WA/41295/2024	CHINMAYA KUMAR GARANAİK	KHIROD KUMAR PANIGRAHI	
	WA/ /	MP		7089/2024
177	D-WA/41980/2024	MAMATA MALİK	CHITTA RANJAN PATTNAİK	
	WA/ /	MP		7090/2024
178	D-WA/41973/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7091/2024
179	D-WA/41973/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7092/2024
180	D-WA/41973/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7093/2024
181	D-WA/41983/2024	BINODINI OJHA	ADV.	
	WA/ /	MP		7094/2024
182	D-WA/41940/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7095/2024
183	D-WA/41940/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7096/2024

184	D-WA/41940/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7097/2024
185	D-WA/545/2018 WA/545/2018	KRUSHNA CH.BEHERA MP		7098/2024
186	D-WA/41941/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7099/2024
187	D-WA/41941/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7100/2024
188	D-WA/41941/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7101/2024
189	D-WA/42008/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7102/2024
190	D-WA/42008/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7103/2024
191	D-WA/42008/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7104/2024
192	D-WA/42009/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	7105/2024
193	D-WA/42009/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	7106/2024
194	D-WA/42009/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	7107/2024
195	D-WA/42062/2024 WA/ /	SUJATA DIGAL MP	CHANDRAKANTA NAYAK	7108/2024
196	D-WA/41967/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	7109/2024
197	D-WA/41967/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	7110/2024
198	D-WA/41967/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	7111/2024
199	D-WA/42075/2024 WA/ /	DEEPAK KUMAR MOHANTY MP	SAGARIKA SAHOO	7112/2024
200	D-WA/42015/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY,A.G.A	7113/2024
201	D-WA/42015/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY,A.G.A	7114/2024
202	D-WA/42015/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY,A.G.A	7115/2024
203	D-WA/42113/2024 WA/ /	RAMESH CHANDRA BEHERA MP	SANTOSH KUMAR DASH	7116/2024
204	D-WA/42113/2024 WA/ /	RAMESH CHANDRA BEHERA MP	SANTOSH KUMAR DASH	7117/2024
205	D-WP(C)/41897/2024 WP(C)/24545/2024	LAXMIDHAR JENA MP	BIPLABA P.B. BAHALI	13115/2024
206	D-WP(C)/39458/2024 WP(C)/23099/2024	KEDARNATH BEHERA MP	JANMEJAYA KATIKIA	13116/2024
207	D-WP(C)/41902/2024 WP(C)/24555/2024	PABITRA MATIA MP	SASWATI MOHAPATRA	13117/2024
208	D-WP(C)/41905/2024 WP(C)/ /	NIGAMANANDA GIRI MP	BRAHMANANDA TRIPATHY	13118/2024
209	D-WP(C)/41907/2024 WP(C)/ /	DR.MADHUSMITA MOHANTY MP	SUSANTA KUMAR ROUT	13119/2024
210	D-WP(C)/41911/2024 WP(C)/ /	RASMITA GARNAIK MP	BIDYADHAR MANSING	13121/2024
211	D-WP(C)/41913/2024 WP(C)/24549/2024	SAHID LAXMAN NAYAK CHARITABLE TRUSTS,KNARA MP	KUNAR NANDA	13122/2024
212	D-WP(C)/41913/2024 WP(C)/24549/2024	SAHID LAXMAN NAYAK CHARITABLE TRUSTS,KNARA MP	KUNAR NANDA	13123/2024
213	D-WP(C)/31756/2023 WP(C)/31756/2023	M/S OCL IRON AND STEEL LTD., WEST BENGAL MP	ABHINAV KANTI SATAPATHY, SSC	13125/2024
214	D-WP(C)/41916/2024 WP(C)/ /	RABI PRADHAN MP	BISWAJIT NAYAK	13126/2024
215	D-WP(C)/41918/2024	NIRAKARA MISHRA	BISWAJIT NAYAK	

	WP(C)/ /	MP		13127/2024
216	D-WP(C)/41921/2024 WP(C)/ /	GANGADHAR MACHHUA MP	BISWAJIT NAYAK	13128/2024
217	D-WP(C)/41922/2024 WP(C)/ /	SUKADEV BEHERA MP	BHAKTA RANJAN BARIK	13129/2024
218	D-WP(C)/41923/2024 WP(C)/ /	RAMESH BARIK MP	BISWAJIT NAYAK	13130/2024
219	D-WP(C)/41925/2024 WP(C)/24526/2024	B.KALABATI PATRA MP	LALIT KUMAR MAHARANA	13131/2024
220	D-WP(C)/41926/2024 WP(C)/ /	AJAY BEHERA MP	BISWAJIT NAYAK	13132/2024
221	D-WP(C)/41930/2024 WP(C)/ /	NIMEIN SETHY MP	BISWAJIT NAYAK	13133/2024
222	D-WP(C)/41932/2024 WP(C)/ /	GITANJALI SAHU MP	BISWAJIT NAYAK	13134/2024
223	D-WP(C)/41933/2024 WP(C)/ /	JAGABANDHU JENA MP	DR. BINODA KUMAR MISHRA	13135/2024
224	D-WP(C)/41934/2024 WP(C)/ /	NETA MALLICK MP	BISWAJIT NAYAK	13136/2024
225	D-WP(C)/7668/2016 WP(C)/7668/2016	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. MP	IPICOL	13137/2024
226	D-WP(C)/41938/2024 WP(C)/ /	AMIT KUMAR DAS MP	BISWAJIT NAYAK	13138/2024
227	D-WP(C)/33725/2024 WP(C)/19625/2024	DEB NARAYAN PRASAD SAHOO MP	BISWAJIT NAYAK	13139/2024
228	D-WP(C)/41943/2024 WP(C)/ /	LALMAN @ LAL MOHAN PATRA MP	BISWAJIT NAYAK	13140/2024
229	D-WP(C)/41945/2024 WP(C)/24524/2024	M/S TATA STEEL LIMITED (SPONGE IRON) MP	ARUN MISHRA	13141/2024
230	D-WP(C)/39065/2024 WP(C)/22656/2024	PRIYANKA GOUDA MP	SARADA PRASANNA SARANGI	13142/2024
231	D-WP(C)/41946/2024 WP(C)/ /	LAXMIRANI DAS MP	BISWAJIT NAYAK	13143/2024
232	D-WP(C)/41949/2024 WP(C)/ /	JAGAN MACHHUA MP	BISWAJIT NAYAK	13144/2024
233	D-WP(C)/41952/2024 WP(C)/ /	SUKANTI BEHERA MP	BISWAJIT NAYAK	13145/2024
234	D-WP(C)/41951/2024 WP(C)/ /	DHANESWAR SOREN MP	SAILABALA JENA	13146/2024
235	D-WP(C)/41953/2024 WP(C)/ /	BIJAYA BEHERA MP	BISWAJIT NAYAK	13147/2024
236	D-WP(C)/41958/2024 WP(C)/ /	THE SECTIONAL OFFICER, TPWODL, SUB MP	PRASANTA KUMAR TRIPATHY	13148/2024
237	D-WP(C)/41960/2024 WP(C)/ /	RABINDRA KATALA MP	ASHOK KUMAR SAHOO	13149/2024
238	D-WP(C)/41964/2024 WP(C)/ /	JAYADEB MAHAKUDA MP	ASHOK KUMAR SAHOO	13150/2024
239	D-WP(C)/41963/2024 WP(C)/ /	RAMAKRUSHNA GIRI MP	ASHOK KUMAR SAHOO	13151/2024
240	D-WP(C)/41966/2024 WP(C)/ /	CHITRASEN NAYAK MP	SATYA RANJAN PATI	13152/2024
241	D-WP(C)/41977/2024 WP(C)/ /	NIRANJAN GIRI MP	DINESH CHANDRA RAY	13153/2024
242	D-WP(C)/41979/2024 WP(C)/ /	RABINDRA KUMAR JENA MP	SARADA PRASAD DASH	13154/2024
243	D-WP(C)/31598/2024 WP(C)/18105/2024	SNIGDHA PATTANAIAK MP	SUBHADUTTA ROUTHAY	13155/2024
244	D-WP(C)/25701/2022 WP(C)/25701/2022	CHANDRAMANI PARIDA MP	SATYA SMRUTI MOHANTY	13156/2024
245	D-WP(C)/25709/2022 WP(C)/25709/2022	SABITRI PARIDA MP	SATYA SMRUTI MOHANTY	13157/2024
246	D-WP(C)/41982/2024 WP(C)/ /	T.HADIBANDHU PATRA MP	SUDHANSU SEKHAR JENA	13158/2024

247	D-WP(C)/41986/2024 WP(C)/ /	M/S SOORYA PRABHA HOTELS PVT LTD MP	KAJAL SAHOO	13159/2024
248	D-WP(C)/3312/2024 WP(C)/1990/2024	SHIV KUMAR SAHOO MP		13160/2024
249	D-WP(C)/9583/2024 WP(C)/5708/2024	DILIP KUMAR PRADHAN MP		13161/2024
250	D-WP(C)/32414/2024 WP(C)/19562/2024	RAMAHARI PATRA MP	SUBASH CHANDRA PRADHAN	13162/2024
251	D-WP(C)/36028/2022 WP(C)/36028/2022	MARY TIGGA MP	DINESH KUMAR PANDA	13163/2024
252	D-WP(C)/41992/2024 WP(C)/ /	BISWAJIT ROUT MP	BIBHU PRASAD DAS	13164/2024
253	D-WP(C)/41996/2024 WP(C)/ /	PRAVAKAR SIA MP	ANJAN KUMAR BISWAL	13165/2024
254	D-WP(C)/41997/2024 WP(C)/ /	CHITTA RANJAN DAS MP	RAJIB RATH	13166/2024
255	D-WP(C)/41998/2024 WP(C)/ /	M/S. SHIVA TRADERS, MAYURBHANJ MP	NIHAR RANJAN MOHANTY	13167/2024
256	D-WP(C)/40848/2024 WP(C)/23748/2024	UTKAL SUPPLIERS, GANJAM MP	CHINMAY CHOUDHURY	13168/2024
257	D-WP(C)/31873/2024 WP(C)/20550/2024	PUNA GHADEI MP	SUKANTA KUMAR NAYAK (2)	13169/2024
258	D-WP(C)/39498/2024 WP(C)/22878/2024	AKHILESH KHANDAL MP	SOUMYA MISHRA	13170/2024
259	D-WP(C)/42005/2024 WP(C)/ /	D.PADMINI MP	ASIT KUMAR CHAUDHURY	13171/2024
260	D-WP(C)/42014/2024 WP(C)/ /	CHANDAN KUMAR MAHAPATRA MP	SUBHADUTTA ROUSTRAY	13172/2024
261	D-WP(C)/23983/2024 WP(C)/13723/2024	KUMUDINI NURSING COLLEGE, NAYAGAR MP	ANGARIKA SAHOO	13173/2024
262	D-WP(C)/23972/2024 WP(C)/13717/2024	KUMUDINI SCHOOL OF NURSING, NAYAGAR MP	ANGARIKA SAHOO	13174/2024
263	D-WP(C)/42019/2024 WP(C)/ /	AKANKSHYA DASH MP	DILLIP KUMAR MOHAPATRA	13175/2024
264	D-WP(C)/42022/2024 WP(C)/ /	M/S.GOPALPUR PORTS LTD, GANJAM MP	SUBASH CHANDRA SAHOO	13176/2024
265	D-WP(C)/42020/2024 WP(C)/ /	SANTILATA BEHERA MP	DR. BINODA KUMAR MISHRA	13177/2024
266	D-WP(C)/4492/2015 WP(C)/4492/2015	ANJAN KU.JAYSINGH MP	M/S.D.ROUSTRAY	13178/2024
267	D-WP(C)/42026/2024 WP(C)/ /	ANITA BEHERA MP	DR. BINODA KUMAR MISHRA	13179/2024
268	D-WP(C)/42028/2024 WP(C)/ /	SANTILATA BEHERA MP	DR. BINODA KUMAR MISHRA	13180/2024
269	D-WP(C)/42033/2024 WP(C)/ /	MINAKSHI BEHERA MP	DR. BINODA KUMAR MISHRA	13181/2024
270	D-WP(C)/42032/2024 WP(C)/ /	BASANTI BEHERA MP	DR. BINODA KUMAR MISHRA	13182/2024
271	D-WP(C)/42035/2024 WP(C)/ /	KSHIROD KUMAR PATI MP	SAILABALA JENA	13183/2024
272	D-WP(C)/42036/2024 WP(C)/ /	DEEPIKA BEHERA MP	DR. BINODA KUMAR MISHRA	13184/2024
273	D-WP(C)/42038/2024 WP(C)/ /	SANJAY BEHERA MP	DR. BINODA KUMAR MISHRA	13185/2024
274	D-WP(C)/42037/2024 WP(C)/ /	JAMUNA BEHERA MP	DR. BINODA KUMAR MISHRA	13186/2024
275	D-WP(C)/42039/2024 WP(C)/ /	SK GOLAM MD ALLI HOSSAIN MP	NIHAL RATH	13187/2024
276	D-WP(C)/41965/2024 WP(C)/ /	MITALI MISHRA MP	SUKANTA KUMAR DALAI	13188/2024
277	D-WP(C)/42046/2024 WP(C)/ /	WASIM AKHTAR @ BABA MP	PRASANTA KUMAR SATAPATHY	13189/2024
278	D-WP(C)/19641/2021	M/S SERAJUDDIN AND CO.	(M/S.DR.A.M.SINGHVI), DHANANJAYA MISHRA	

	WP(C)/19641/2021	MP		13190/2024
279	D-WP(C)/42047/2024 WP(C)/ /	DHANANJAYA KAR MP	KUNAL KUMAR SWAIN	13191/2024
280	D-WP(C)/32192/2024 WP(C)/18813/2024	M/S. MANGALAM FILLING STATION, BARBER MP	DURGESH NARAYAN RATH	13192/2024
281	D-WP(C)/42051/2024 WP(C)/ /	LAXMIDHAR BEHERA MP	PRANGYANANDA PATTANAIK	13193/2024
282	D-WP(C)/42052/2024 WP(C)/ /	CHANDAN PRASAD MOHAPATRA MP	SAMEER KUMAR DAS	13194/2024
283	D-WP(C)/42054/2024 WP(C)/24560/2024	KISUN HANSDAH MP	SOUGAT DASH	13195/2024
284	D-WP(C)/42058/2024 WP(C)/ /	RATNAPRAVA BISOI MP	SAROJA KANTA SAMAL	13196/2024
285	D-WP(C)/38237/2024 WP(C)/ /	PRAFULLA KUMAR JENA MP	SASIM AJITAV PATTNAIK	13197/2024
286	D-WP(C)/27135/2013 WP(C)/27135/2013	SUSANTA KU.NAYAK MP	M/S.BUDHADEV ROUSTRAY	13198/2024
287	D-WP(C)/42071/2024 WP(C)/ /	AMARESWARI BAITHARU MP	PRASANTA KUMAR NANDA	13199/2024
288	D-WP(C)/42070/2024 WP(C)/ /	PRAMILA NAIK MP	BIMBISAR DASH	13200/2024
289	D-WP(C)/42073/2024 WP(C)/ /	DINABANDHU NAYAK MP	PRASANTA KUMAR NANDA	13201/2024
290	D-WP(C)/40971/2024 WP(C)/23735/2024	REGISTRAR JUDICIAL, ORISSA HIGH COURT, MP	CUTTACK	13202/2024
291	D-WP(C)/40971/2024 WP(C)/23735/2024	REGISTRAR JUDICIAL, ORISSA HIGH COURT, MP	CUTTACK	13203/2024
292	D-WP(C)/38766/2024 WP(C)/23592/2024	SAMARENDRA KUMAR MOHANTY MP		13204/2024
293	D-WP(C)/42076/2024 WP(C)/ /	SOBHA PANDEY MP	GOUTAM CHARAN ROUT	13205/2024
294	D-WP(C)/41971/2024 WP(C)/ /	TUSARA KANTA BEHERA MP	SRINIVAS MOHANTY	13206/2024
295	D-WP(C)/42085/2024 WP(C)/ /	DEEPAK KUMAR PRADHAN MP	DURGESH NARAYAN RATH	13207/2024
296	D-WP(C)/42090/2024 WP(C)/ /	AJAYA KUMAR ROUT MP	DURGESH NARAYAN RATH	13208/2024
297	D-WP(C)/41989/2024 WP(C)/ /	AMULYA KUMAR PATRA MP	SRINIVAS MOHANTY	13209/2024
298	D-WP(C)/42098/2024 WP(C)/ /	M/S BHUBANESWARI CONSTRUCTION, JASPUR MP	RAV SUMAN BHUYAN	13210/2024
299	D-WP(C)/42102/2024 WP(C)/ /	BIKASH RANJAN AICH MP	SASHIBHUSAN DAS	13211/2024
300	D-WP(C)/41990/2024 WP(C)/ /	RAJASHREE GOUDA MP	SRINIVAS MOHANTY	13212/2024
301	D-WP(C)/42106/2024 WP(C)/ /	SANGHAMITRA PATRA MP	PRAKASH CHANDRA DASH	13213/2024
302	D-WP(C)/42107/2024 WP(C)/ /	RUDRA NARAYAN MOHANTY MP	PRAKASH CHANDRA DASH	13214/2024
303	D-WP(C)/41991/2024 WP(C)/ /	KAMAKSHYA PRASAD SAHOO MP	SOUBHAGYA KUMAR DASH	13215/2024
304	D-WP(C)/42055/2024 WP(C)/ /	ALL ODISHA RICE MILLERS ASSOCIATION, MP	KHURDU MISHRA	13216/2024